

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 204 of 2013**

**Dated : 21<sup>st</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu  
Counsel for the Respondent(s): Mr. P. Shiva Rao**

**ORDER**

Mr. P. Shiva Rao has filed vakalatnama on behalf of Respondent nos. 2 to 5. He is directed to file reply on or before 30.10.2013 after serving copy on the other side. The Learned Counsel for the Appellant is at liberty to file rejoinder, if any, on or before 12.11.2013 after serving copy on the other side.

Post the matter for hearing on **18.11.2013 at Delhi Bench.**

**(RakeshNath)  
Technical Member  
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**(Justice M. KarpagaVinayagam)  
Chairperson**